

Name of the Corporate Debtor: Vijaygroup Housing Private Limited; Date of Commencement of CIRP: 30-09-2022; List of Creditors as on: 15-03-2023; Name of IP: Prakash V Kukreja; Process Number: 1; Last 5 digit of registration number: 13990

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	144	371123422	142	241599160	6.45			114983298	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	6297298122	2	3506589474	93.55			2790708648	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	9	3843652	0	0	0.00			3843652	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	103736282	0	0	0.00			103736282	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	20714247	0	0	0.00			20714247	Annexure 9
Total		173	6796715725	144	3748188634	100.00		0	3033986127	